

Draw of Lots for Plots in Industrial Estate at Okhla

4877. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No : 4209 on 19 December, 1983 regarding draw of lots for plots in Industrial Estate at Okhla, and state :

(a) the reason why decision has not been taken regarding the allotment of remaining plots among those in the waiting list ;

(b) whether the 25 persons in the waiting list will be allotted plots out of 51 remaining plots ; and

(c) if so, by what time the plots will be allotted ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c) Delhi Administration have intimated that out of 227 plots only 176 plots could be included for the draw of lots on account of reservation for specific categories. The remaining plots had to be left out, which are still to be developed. The Delhi Administration have decided to offer these un-developed plots for allotment only after their development.

Persons in the waiting lists will be considered for allotment only when any plot of the relevant category is surrendered of the allotment cancelled.

Setting up of Laboratories to Ensure Quality Control of Fertilizers

4878. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have established laboratories to check the quality of fertilizers before it is sold to farmers ;

(b) if so, the number of such laboratories functioning in India and the number of samples tested during the year-1983 ;

(c) what arrangement has been made for testing imported fertilizers before it is being sold ;

(d) whether any substandard fertilizers has been found during testing indigenous or imported ; and

(e) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) Yes, Sir. The Fertilizer Inspectors appointed by the State/Central Government under the Fertiliser (Control) Order, 1957 draw samples from various sources and have them analysed at these laboratories.

(b) There are 41 Fertiliser Quality Control Laboratories in various States. In addition there is a Central Fertiliser Quality Control and Training Institute at Faridabad. As per the information received so far from various States 23062 samples have been tested in the State Laboratories and 2816 samples at Central Fertiliser Quality Control and Training Institute during the year 1983.

(c) The quality of imported fertilisers is tested before they are shipped to India, by the Inspection Agencies appointed in various countries by MMTTC on behalf of the Government of India. Random checking of the material is again done on arrival in India by the Central Fertiliser Quality Control and Training Institute, Faridabad. This ensures double check on the quality of imported fertilisers.

(d) 2469 samples of fertilisers were found sub-standard.

(e) In 143 cases prosecutions have been launched, in 37 cases conviction was given and in remaining cases action under Fertiliser (Control) Order, 1957 and administrative action has been taken.